Annexure - 7
Date of commencement of CIRP: 05.02.2025

List of operational creditors (Government dues)

(Amount in Rs)

List of creditors as on: 26.11.2025

Sl. No.	Details of Claimant Detail		Details of	of claim received		Details of claim admitted			Amount of	Amount of	Amount of claim	Amount of	Remarks, if any
	Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Whether	% of voting	contingent	any mutual	under	claim not	
			receipt		admitted		related	share in	claim	dues, that	verification	admitted	
							party?	CoC, if		may be set-			
								applicable		off			
1	Employee Provident Fund	Central	17-Feb-25	7,45,395	7,45,395.00	Government Dues	No	No	-	. -	-	-	Please refer note 1
	Organisation, Ranchi	Government											
2	Assistant Commissioner,	Central	17-Feb-25	5,80,38,987	5,80,38,987	Government Dues	No	No	-		-	-	Please refer note 1
	CGST & Central Excise,	Government	(Original)										
	Division-I		22-May-25										
			(Revised)										
3	Assistant Commissioner of	Central	14-Aug-25	1,78,81,633	1,78,81,633	Government Dues	No	No	-		-	-	Please refer note 1
	Customs, Visakhapatnam	Government											
	Commissionerate												
TOTAL				7,66,66,015	7,66,66,015				-	-	-	-	

Notes

Name of the Corporate Debtor: Abhijeet

¹ The above claims are received from the concerned departments on the basis of communication sent to the email IDs sent by RP to the concerned departments. The records of the Corporate Debtor are currently not available. Accordingly, the above claims have been verified based on the information/details/documents/clarification provided by the above claims.